

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE**

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LOK SABHA

UNSTARRED QUESTION No.3538

TO BE ANSWERED ON FRIDAY, MARCH 16, 2018/PHALGUNA 25, 1939 (SAKA)

Status of Implementation of GST

3538. SHRI ASADUDDIN OWAISI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has implemented Goods and Services Tax (GST) from 1st July, 2017 and if so, the details thereof;
- (b) whether all the States have adopted GST;
- (c) if so, the details thereof and if not, the reasons for not adopting GST by some States along with the loss likely to be suffered by these States;
- (d) whether the Government has addressed the concerns of small and marginal tradesmen;
- (e) if so, the number of meetings of the GST Council held so far and the number of times the rates have been revised; and
- (f) whether frequent revision of rates show the poor implementation of the scheme and if so, the details thereof and the further steps taken or being taken by the Government to ease the system for its adoption?

**MINISTER OF STATE FOR FINANCE
(SHRI SHIV PRATAP SHUKLA)**

(a), (b) & (c) Yes Sir. Goods and Services Tax (GST) was implemented from 1st July, 2017 in all States except Jammu & Kashmir where it was implemented from 8th of July, 2017.

(d) Yes Sir. Based on the various representations received from small and marginal tradesmen, the GST Council has taken various decisions for procedural simplification and reduction in rates. In its 22nd Meeting held on 6th October, 2017, the GST Council approved the specific agenda on the proposals for giving relief to the small taxpayers.

(e) A total of 26 meetings of GST Council have taken place till date. The GST Council recommended revising the tax rates on certain goods and services in its 14th to 25th meetings except 19th and 24th meetings.

(f) No Sir. The GST Council has adopted a proactive approach in addressing the concerns of the stakeholders and recommending the revision of rates accordingly.
